GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 716 TO BE ANSWERED ON 24.07.2025

IMPLEMENTATION STATUS OF PM-JUGA

716. DR. BYREDDY SHABARI:

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) the number and details of villages selected under the Pradhan Mantri Janjatiya Unnat Gram Abhiyan (PM-JUGA) across the country, State-wise along with the criteria used for their selection;
- (b) the number and details of villages identified under PM-JUGA in Andhra Pradesh, district-wise along with their current status of implementation;
- (c) the component-wise details of proposals received, approved and implemented under the said scheme across the country, State-wise and district-wise in Andhra Pradesh;
- (d) the total funds allocated, sanctioned and utilised under PM-JUGA across the country since the inception of the said scheme, year/State-wise and district-wise for Andhra Pradesh; and
- (e) the number of Scheduled Tribe (ST) households and individuals benefited from the said scheme so far, State-wise and district-wise for Andhra Pradesh

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI DURGADAS UIKEY)

(a&b): Hon'ble Prime Minister launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17 line Ministries and aims to saturate infrastructural gaps in 63,843 villages, improve access to health, education, Anganwadi facilities and providing livelihood opportunities benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs in 5 years. The Abhiyan targets specific tribal-majority villages with populations of 500 or more, where at least 50% are tribal, and villages, in Aspirational blocks, with at least 50 tribal population. The States have been provided with the list of 63,843 villages, selected as per the Antyodaya gaps data approved under the Mission. In case the state finds any village has been left out in the list of 63,843, which is otherwise meeting the criteria, the States/UTs are free to send proposal for inclusion of the village under Abhiyan. The number and details of villages including Andhra Pradesh under PMJUGA/DAJGUA can be seen at the website of Ministry of Tribal Affair and the link is attached here (https://tribal.gov.in/dajagua.aspx).

- (c&e): Based on the proposals received from the respective States approved and implementation status of various line Ministries/Departments including Ministry of Tribal Affairs (MoTA) is attached herewith at **Annexure I.**
- (d): Under the scheme total funds allocation, sanctioned and release is given below:

The details of various interventions along with targets and financial allocations, Ministry-wise, thereof under the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan

S. No.	Ministry	Interventions/ (Scheme)	Targets	Financials (in Rs. Cr)
1	Ministry of Rural	Pucca houses - (PMAY - Gramin)	20 lakhs houses	33800
	Development (MoRD)	Connecting Road – (PMGSY)	25000 Km Road	25000
2	Ministry of Jal Shakti	Water Supply – Jal Jeevan Mission (JJM)	(i). Every eligible village(ii). 5,000 hamlets ≤ 20HH	50
3	Ministry of Power	House Electrification- (Revamped Distribution Sector Scheme - RDSS)	Every unelectrified HH and unconnected public institutions	1528
4	Ministry of New and Renewable Energy	II Onnection - New Intibile institutions not covered		400
	Ministry of Health and	Mobile Medical Units - National Health Mission	Up to 1000 MMU	1694
	family Welfare	Ayushman Card - Pradhan Mantri Jan Arogya Yojana (PMJAY) – NHA	Every eligible HH covered under the Abhiyan	50
6	Ministry of Petroleum & Natural Gas	LPG Connections - (PM Ujjwala Yojana)	25 Lakhs HHs	550
. ,	Ministry of Women and Child Development	Establishment of Anganwadi Centres – Poshan 2.0	8000 (2000 New AWC) & 6000 upgradation to Saksham AWC)	300
8	Ministry of Education	Construction of Hostels-Samagra Shiksha Abhiyan (SSA)	1000 hostels	2750
9	Ministry of AYUSH	Poshan Vatikas - National AYUSH Mission	700 Poshan Vatikas	50
10	Department of Telecommunications	4G/5G Network - Universal Service Obligation Fund (DoT)	5000 Villages	500
	Ministry of Skill Development and	Skill India Mission (Existing	Skilling Centre in tribal districts	81
11	Entrepreneurship	Schemes)/propose	1000 VDVKs, Tribal Groups etc	100

	Ministry of Electronics & Information Technology	Digital Initiatives for tribals in collaboration	Development and integration of Mnistry specific portals with PM Gatishakti portal	250		
	Ministry of Agriculture &farmer welfare	Promotion of sustainable agriculture - multiple Schemes of DoAFW	FRA Patta holders (~2 lakhs)	2500		
	Department of Fisheries	Fish culture support – Pradhan Mantri Matsya Sampada Yojana (PMMSY)	10,000 community and 1,00,000 individual beneficiaries	375		
	Department of Animal Husbandry & Dairying	Livestock rearing – National Livestock Mission	8500 Individual/Group beneficiaries	75		
117	Ministry of Panchayati Raj	Capacity building on FRA – Rashtriya Gram Swaraj Abhiyan (RGSA)	All Gram sabhas and concerned officers at Subdivision, District and State level dealing with FRA	30		
16	Ministry of Tourism	Tribal Home Stays – Swadesh Darshan	1000 Tribal Home Stays with support of upto Rs 5 lakh per unit (for new construction), upto Rs 3 lakhs (renovation) and Rs 5 lakh for village community requirement.	60		
17	Ministry of Tribal Affairs	DAJGUA	Enhancing the scope of SCA to Tribal Development / PMAAGY by including other interventions*	9013		
*100Tribal Multi-purpose Marketing Centres, improving infrastructure of Ashram Schools, Hostels, Govt./State Tribal Residential schools, Centre of Competencies for Sickle Cell Disease (SCD) and counselling support, Support for FRA & CFR Management interventions, setting up of FRA Cells, and project management funds with incentives for top performing tribal districts.						

[#] Schemes under the abhiyan are covered subject to approval of respective schemes by the Cabinet.

Sta	Statement indicating Allocation, Amount released in MoTA under the scheme of DA-JGU A as on 18.07.2025- In Lakhs									
Sl. No	State	Notional Allocation of sh are for funds(5 years) @35 Cr. Minimum per S tate, @25 Cr for big UT & @15 Cr for small UTs	Share of funds 2 year (2024-2 5 & 2025-26)	Appro	Earmar king for		ased durin			
A	В	С	D	Е	F	Н	I			
1	Andhra Prades h	18481	8230	16947	8230	0.00	2057.5			
	Arunac hal Pra desh	6732	2998	3000	2998	0.00	749.5			
3	Assam	35686	15891	31419	2372	13518.69				
4	Bihar	10848	4831	682	2039.2	0.00	509.8			
1 5	Chhatti sgarh	73340	32659	7401.9 5	3732	3654.74				
6	Goa	3500	1559	32.54	500					
7	Gujarat	68445	30479	17585	30479		7619.75			
8	Himac hal Pra desh	3500	1559	2867	190	1368.734				
19	Jharkh and	79897	35579	26332	35579		8894.75			
110	Karnat aka	28359	12629	968	5755					
\vdash	Kerala	3500	1559	2234	1559		389.75			
12	Madhy a Prade sh	135,830.00	60487	51142	13597	9136.882				
13	Mahara shtra	80440	35821	58008	35821		8955.25			
14	Manip ur	7304	3253	1875	3253		813.25			
13	Meghal aya	20581	9165	0	3000					
16	Mizora m	7441	3314	0	1000					
1 /	Nagala nd	12180								
-	Odisha	87498	38964	39687	5000	17422.8				
19	Rajasth an	78125			16748		4187.00			
20	Sikkim	3500	1559	3635	1559		389.75			
21	Tamil Nadu	5499	2449	4135	461	1987.754				
-	Telang ana	22305								
23	Tripura	8203	3653	8169	3653		913.25			

1 /4	Uttar P radesh	8587	3824	887	1000		
25	Uttarak hand	3500	1559	292	1569		
26	West B engal	43714	19466	15	1000		
	Jammu & Kas hmir	8805	3921	877	3921		
28	Ladakh	2500	1113	0	440		
29	Laksha deep	1500	668	0	200		
30	DN & DU	1500	668	0	200		
	TOTA L	8,71,300	388,000.00	308696	196756	47768	23163

Ministry wise Statewise Progress of MoRD, MoJ & MoP

Name of State	MoRD (PMAY-G)		MoJS		MoP			
State	Houses Sanctio ned	Houses Compl eted	Sanctio ned Village	Satura ted Villag es	HHs Sanctio ned	HHs Electri fied	PPs Sanctio ned	PPs Electri fied
ANDHRA PRADESH	1	1173	867	198	4921	1447	182	23
ARUNACH AL	0	780	321	321	1938	0	9	0
PRADESH	54552	50295	2005	1274	0	0	0	0
ASSAM BIHAR	54553 16	59385 208	3005 698	1374 678	7117	0	0	0
CHHATTIS GARH	290068	104181	6677	1347	39,579	1,667	0	0
GOA	0	0	25	25	0	0	0	0
GUJARAT	73399	34398	4247	4247	0	0	0	0
HIMACHAL PRADESH	2345	262	264	264	93	0	7	0
JAMMU & KASHMIR	21	16368	387	111	13824	0	0	0
JHARKHAN D	54651	1798	7039	1773	19467	0	1910	0
KARNATA KA	10363	1411	1080	612	4229	114	0	0
KERALA	597	117	89	0	1080	122	17	0
LADAKH	0	0	143	92	0	0	0	0
LAKSHAD WEEP	0	0	2	1	0	0	0	0
MADHYA PRADESH	281439	41934	11228	4157	55795	42	650	7
MAHARAS HTRA	334710	23743	4929	2662	6961	4397	0	0
MANIPUR	0	2577	508	117	0	0	0	0
MEGHALA YA	0	37197	1428	944	0	0	0	0
MIZORAM	0	6474	379	379	0	0	0	0
NAGALAN D	0	16379	605	489	0	0	0	0
ODISHA	17785	68234	7494	3461	0	0	0	0
RAJASTHA N	129114	13657	5709	1012	82842	0	195	0
SIKKIM	0	8	119	90	0	0	0	0
TAMIL NADU	112	358	114	81	0	0	0	0
TELANGAN A	0	0	909	909	26525	774	672	0
TRIPURA	0	9252	353	36	7677	0	512	0

DADRA	0	765				0		0
AND								
NAGAR			76	76				
HAVELI								
DAMAN &	0	8			0	0	0	0
DIU								
UTTAR	0	64	516	354	6867	45	30	5
PRADESH								
UTTARAKH	0	23	128	106	207	46	19	4
AND								
WEST	0	270	3179	589	0	0	0	0
BENGAL								
GRAND	12,49,1	4,41,02	62,518	26,513	2,79,12	8,654	4,203	39
TOTAL	74	4			2			

Ministry wise Progress of MoHFW, MoWCD, MoE & MoC

Name of State	MoHFW	MoWCD		MoE	De	T
	MMUs Deployed	AWCs Sanctioned	AWCs operational	Hostels Sanctioned	Village Sanctioned for Mobile connectivity	Village covered for Mobile connectivity
ANDHRA PRADESH	0	177	0	4	194	162
ARUNACHAL PRADESH	1	0	0	45	56	26
ASSAM	6	49	0	209	140	105
BIHAR	0	45	0	19	30	23
CHHATTISGARH	3	0	0	42	305	154
GOA	0	0	0	0	8	3
GUJARAT	0	0	0	9	97	71
HIMACHAL PRADESH	0	0	0	2	20	162
JAMMU & KASHMIR	1	0	0	0	10	0
JHARKHAND	20	50	0	5	157	109
KARNATAKA	0	164	164	14	13	8
KERALA	0	0	0	2	0	0
LADAKH	0	0	0	1	17	8
LAKSHADWEEP	0	0	0	0	0	0
MADHYA PRADESH	6	66	0	104	527	315
MAHARASHTRA	0	0	0	22	574	351
MANIPUR	0	0	0	44	45	4
MEGHALAYA	0	26	0	0	16	6
MIZORAM	0	41	0	13	22	11
NAGALAND	0	0	0	23	101	29
ODISHA	26	0	0	40	571	328
RAJASTHAN	0	135	115	58	254	165
SIKKIM	0	0	0	5	0	0

TAMIL NADU	0	3	3	0	78	74
TELANGANA	7	0	0	10	45	24
TRIPURA	0	119	0	15	68	51
DADRA AND						
NAGAR HAVELI						
DAMAN & DIU	0	0	0	0	0	0
UTTAR PRADESH	0	0	0	3	34	17
UTTARAKHAND	0	0	0	3	5	5
WEST BENGAL	0	0	0	0	2	1
GRAND TOTAL	70	875	282	692	3,389	2,212

Statewise Progress of MoTA

Name of State	МоТА							
	TMMC	Ashram Schools Projects	CFR	FRA Cells	CoC			
ANDHRA PRADESH	6	175	0	1	1			
ARUNACHAL PRADESH	2	128	0	0	0			
ASSAM	5	640	0	1	1			
BIHAR	3	5	0	1	0			
CHHATTISGARH	5	1160	400	1	1			
GOA	0	0	0	1	0			
GUJARAT	1	217	0	1	1			
HIMACHAL PRADESH	3	45	10	1	0			
JAMMU & KASHMIR	5	0	0	1	0			
JHARKHAND	9	641	100	1	1			
KARNATAKA	2	0	0	1	1			
KERALA	2	30	0	1	1			
LADAKH	0	0	0	0	0			
LAKSHADWEEP	0	0	0	0	0			
MADHYA PRADESH	4	526	300	1	2			
MAHARASHTRA	6	160	0	0	1			
MANIPUR	2	64	0	0	0			
MEGHALAYA	0	0	0	0	0			
MIZORAM	0	0	0	0	0			
NAGALAND	2	198	0	0	0			
ODISHA	5	527	100	0	1			
RAJASTHAN	6	558	0	1	1			
SIKKIM	2	49	0	0	0			
TAMIL NADU	5	80	10	1	1			
TELANGANA	0	623	0	1	1			
TRIPURA	2	36	0	1	0			
DADRA AND NAGAR HAVELI	0	0	0	0	0			
DAMAN & DIU	0	0	0	0	0			

UTTAR PRADESH	1	14	0	1	0
UTTARAKHAND	0	0	0	1	1
WEST BENGAL	0	0	0	0	0
GRAND TOTAL	78	5876	920	18	15
